## Name of the corporate debtor: Shah Steel Impex Private Limited; Date of commencement of CIRP: 03/01/2024; List of creditors as on: 22/01/2024 List of other creditors (Other than financial creditors and operational creditors)

Z.	ZE.	NE.	NE.	NE NE	NE NE	NE NE	NIL	NE P	NE	NIL	NIL	NIL	NIL
							interest						
							security						
			2		party?	guarantee party?	by		admitted				
			may be sen		related	covered by related	covered	claim	claim	claimed	receipt		
	Verrication	adillitied	may be set	Ciallin	Whether	Amount	Amount	Amount of Nature of Amount	Amount of	Amount	Date of		
any		claim not	contingent any mutual claim not under	contingent						received	rec	creditor	No.
Remarks, if	Amount of Amount of Amount of Claim Remarks, if	Amount of	Amount of	Amount of		dmitted	Details of claim admitted	Detai		Details of claim	Details	Name of	<u>s</u>
(Amount in ₹)													

PREGISTRATION

No. IBBI/IPA-001/IP

P00540/2017-18/
P00540/201

Jitender Kothari

Interim Resolution Professional of

Shah Steel Impex Private Limited (under CIRP)

Appointed as the IRP vide Hon'ble NCLT Mumbai Bench, Court-V order dated 03/01/2024

IP Regn. No. IBBI/IPA-001/IP-P00540/2017-18/10965

AFA No. AA1/10965/02/040924/105985 Valid upto 04/09/2024